

trade mark, the registered proprietor and the proposed registered user shall jointly apply in writing to the Registrar of Trade Marks in the prescribed manner. Every such application must be referred to the Central Government for final decision.

(b) Does not arise in view of (a) above.

काशी एक्सप्रेस गाड़ी में यात्रा कर रही छात्राओं को हाटी स्टेशन के समीप लूटा जाना और अपमानित किया जाना

2842. श्री राजनाथ सोनकर शास्त्री : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन्हें इस तथ्य की जानकारी है कि हाल में काशी एक्सप्रेस गाड़ी से वाराणसी में भन्डारा (महाराष्ट्र) यात्रा कर रही 72 छात्रा के एक दल को महम रेलवे के मानिकपुर और मनना स्टेशनों के बीच हाटी स्टेशन के पाम जंजीर खींचकर उसी गाड़ी में सवार डाकुओं द्वारा लूटा गया और अपमानित किया गया;

(ख) यदि हाँ, तो कितने डाकू पकड़े गये तथा कितने छात्राएँ घायल अथवा बलात्कार की शिकार हुईं ;

(ग) क्या इस घटना में सुरक्षा गार्डों तथा कुछ रेलवे कर्मचारियों का भी हाथ था; और
(घ) यदि हाँ, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

गृह मंत्रालय में राज्य मंत्री (श्रीमती रामदुलारी सिन्हा) : (क) से (घ) राज्य सरकार में सूचना एकत्र की जा रही है और सभापटल पर रख दी जाएगी ।

Thefts in Running Trains During 1983

2843. SHRI VIRDHI CHANDER JAIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) number of complaints of thefts in the running trains received during the year 1983;

(b) out of the above how many cases were investigated and recoveries of properties made and thieves caught; and

(c) the preventive measures which have been taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) to (c) The State Governments and Union Territory Administrations are responsible for enforcing law relating to offences. No data in regard to number of complaints of thefts in the running trains and other details thereof is compiled on all India basis as law and order including crime is a State subject.

2. The Railways are taking following measures to prevent incidents of crimes on the Railways :—

(1) The drivers of the trains have been directed to sound the distress whistle if the train is brought to a sudden unscheduled halt so that the escort party is put on the alert.

(2) Coach attendants have been instructed to remain vigilant and prevent entry of unauthorised passengers into reserved compartments.

(3) The Research, Design and Standards Organisation of the Railways has been advised to suggest improvement in the locking arrangements of sliding doors of compartments, improvement in the vestibules to prevent unauthorised entry and provision of